

10.2.11

O.A No.319/10

**Hon'ble Justice Shri Alok Kumar Singh, Member (J)**  
**Hon'ble Shri S. P. Singh, Member (A)**

List revised. Nobody is responding for the applicant. On the last several occasions i.e. 25.11.2010, 27.1.2011 and 31.1.2011 nobody had appeared for the applicant. It appears that the applicant is no more interested in pursuing the case. Be that as it may.

The O.A. is dismissed for default and non-prosecution.

  
Member (A)

  
Member (J)

or  
Copy of amnd  
decided 10-2-2011  
S. P. Singh  
15-2-2011